


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.10.2017. AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.187/9/HDB//2017
NAME OF THE COMPANY	Sujana Universal Industries Limited
NAME OF THE PETITIONER(S)	Minera Steel & Powers Pvt Limited
NAME OF THE RESPONDENT(S)	Sujana Universal Industries Limited
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. V. Pratap Kumar	Advocate	9201215783	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.S. SRINIVAS IYENGAR SRINIVASAN S RAJAN	ADVOCATE	98484 06415 orientaladvocate@gmail.com	

Heard Shri M.V. Pratap Kumar, Learned Counsel for the Petitioner and Shri M.S. Srinivas Iyengar and Shri Srinivasan S. Rajan, Learned Counsels for the Respondent.

The Learned Counsel for the Respondent submits that he has already filed his vakalat and requested time till 27.10.2017. Post the case on 27.10.2017.

  
Member (T)

bm

  
Member (J)